

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.09.2022 (TUESDAY)

COURT –III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 724 of 2021	Dilip Kumar Manubhai Bhalodia & Anr. Vs. JM Financial Asset Reconstruction Company Ltd. & Anr.	Malak Bhatt	Anil Bhatia Kajal Sharma Sonal Jain-R1 Rajesh Srivastava-R2

For Orders

2.	I.A. No. 955 of 2022 in Comp. App. (AT) (Ins) No. 655 of 2020	Gp Capt Atul Jain Vs. Tripathi Hospital Pvt. Ltd.	Atul Jain	Ravi Ranjan Shivani Kher-R1, R2, R3 & R8
3.	Comp. App. (AT) (Ins) No. 231 of 2021	Assistant Commissioner of State Tax Vs. State Bank of India & Anr.	Maulik Nanavati	Sandeep Bajaj Soayib Qureshi Ajay Sharma Mamta Binani-R3
4.	Comp. App. (AT) (Ins) No. 877 of 2021	MTL Pipes India Ltd. Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Rahul Pandey	Vikas Kr. Gupta Manoj Mishra Shyam Kapadia-R1
5.	Comp. App. (AT) (Ins) No. 882 of 2021	Jagdish Jamaklal Mansukhani Vs. Vikas Prakash Gupta & Ors.	Aatreya Singh	Manoj Mishra Shyam Kapadia-R1 Mitika Agarwal-R3 & R4
6.	Comp. App. (AT) No. 110 of 2022 & I.A. No. 2273, 2298 of 2022	Sharmila Shetty Vs. B & A Ltd. And Ors.	Dhrupad Das	Dhirendra N Sharma Sidhartha Sharma Anunoy Basu-R1, R2, R10 & R11

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 793 of 2021	Ateev Vrajlal Gala Vs. Bhanu Navin Nisar & anr.	Vaibhav Mahajan	Bhanu Navin Nisar Prachi Wazalwar-R1
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For Hearing

8.	Comp. App. (AT) (Ins) No. 671 of 2021	Assistant Commissioner of Income Tax Vs. Ashok Kumar Gulla	Vibhooti Malhotra	Shweta Dubey Shantanu Naresh Ishita Srivastava
9.	Comp. App. (AT) (Ins) No. 719 of 2021	H.E. Captain Ammeet K. Agarwal Vs. Gannon Dunkerley and Company Ltd. & Anr.	Harshita Ahluwalia	Manoj Kumar Bijendra Kr. Jha Modilal Pamecha Arati S. -R2
10.	Comp. App (AT) No. 169 of 2020	Gouri Bio Dairy & Milk Pvt. Ltd. Through its hareholder: Sanjay Soni Vs. Registrar of Companies, Jharkhand & Anr.	Pawan Sharma	Prahlad Meena-ROC

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By order of Hon'ble Chairperson
-sd/-
Registrar